

(b) The activities during the, special week include meetings, petitions and letters regarding these prisoners in order to focus attention on them. Government of India maintains that various Indian laws contain adequate provisions for safe-guarding human rights.

**Phased Programme for Track Renewal**

5534. SHRI SANAT KUMAR MANDAL :

SHRI BASUDEB ACHARYA :

Will the Minister of RAILWAYS be pleased to state:

(a) whether track renewals have fallen into arrears over the decades;

(b) what is the total kilometres of track route of the Indian Railways and how much of it has been renewed and is expected to be renewed upto the end of 1981-82;

(c) whether in view of the increase in the number of introduction of new super-fast trains, Railways have framed a phased programme of the renewal of the balance of the track route; and

(d) if so, the broad outlines thereof ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The arrears of sanctioned track renewals as on 1-4-1981 were:—

5482 Kms. primary

1534 Kms. secondary

(b) The total route kms. on Indian Railways as on 1-4-80 was 60,933 kms. Renewals are planned on age cum condition basis and works are carried out according to availability of funds and materials. It is expected that in the year 1981-82, about 1200 kms. of primary renewals and 300 kms. of secondary renewals would be achieved.

(c) Renewals of track are programmed yearly on age cum condition basis and to meet the changing requirements of traffic. This is the standing practice on the Railways.

(d) The Sixth Plan (1980—85) provides for an outlay of Rs 500 crores (net) for carrying out track renewals. The progress so far has been as under:

1980-81	Outlay Rs. 70 crores (net)
	880 Kms. primary; and
	216 Kms secondary.
1981-82	Outlay Rs. 110 crores (net)
	1200 kms. primary; and
	300 kms. secondary (expected)

**Persons resigned working in Medical Record Department of Central Government Hospitals**

5535. SHRI KAMAL NATH JHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware that some senior persons working in Medical Record Departments of the Central Government Hospitals have left their jobs simply because there are no promotional avenues for them and